NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 30/11/2017 AT 10.30 AM

NATIONAL COMPANT LAW TRIB	UNAL, HELD ON 30/11/2017 AT 10:30 AW	
PRESENT: SHRI Ch. N	MOHD SHARIEF TARIQ, MEMBER-JUDICIA	L.
APPLICATION NUMBER	: CA/103/2017	
PETITION NUMBER	: CP/7/2016	
NAME OF THE PETITIONER(S)	: H. Ramesh	
NAME OF THE RESPONDENT(S)	: M/s AUM Consultancy Pvt Ltd & 4 Ors	
UNDER SECTION	: 210,213,241,242,243	
S.No. NAME (IN CAPITAL)	DESIGNATION SI	GNATURE
	REPRESENTATION BY WHOM	(1
Y A.S. MANISHA	Course for Respondent 2 1	Lam
Cibri Vishnu Cailihan Rochan-Atia	Council Nor Sail Petitione	

ORDER

Counsels for both the parties are present and prayed for time. At request, time is enlarged. Put up on **08.12.2017 at 10.30 A.M.**

→gel -MEMBER (JUDICIAL)

ghk